

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:143  
ANSWERED ON:27.02.2007  
ADOPTION OF CHILDREN  
Pallani Shamy Shri K.C .

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) The norms laid down for adoption of children in the country ;
- (b) Whether the Government has any proposal to make some changes and to simplify the child adoption norms ;
- (c) If so, the details thereof ;
- (d) Whether the Government has any proposal to give more sops to the adopted parents and to lessen their social burden ;
- (e) If so, the details thereof ; and
- (f) If not, the reasons therefore ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) The Government of India has notified Guidelines for in- country adoption which lay norms and procedures to be followed for adoption of abandoned, destitute or orphaned children within the country. These guidelines are available on the website [www.adoptionindia.nic.in](http://www.adoptionindia.nic.in) of Central Adoption Resource Agency [CARA].
- (b)&(c) The Guidelines for in-country adoption-2004 were notified to streamline procedures and ensure uniform adoption practices across the country. However, Government of India is open to suggestions for further simplification of procedures.
- (d),(e)&(f) All such proposals are considered on merit by Government of India based upon the principal of providing maximum benefits to the society while keeping in view the burden on State exchequer and availability of funds.